COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 153 of 2014

Dated : 17th July, 2017

In the matter of:

M/s. Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s) Vs. Central Electricity Regulatory Commission & Ors. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 29.08.2017.

PPS/ Court Master

tpd